

MR. CHAIRMAN: Now, Amendments (Nos. 243 to 251) by Shri P. Rajeeve. Are you pressing?

SHRI P. RAJEEVE: Sir, I withdraw the amendments.

Amendments (Nos. 243 to 251) were, by leave, withdrawn.

MR. CHAIRMAN: Now, Amendments (Nos. 252 to 258) by Shri K.N. Balagopal. Are you pressing?

SHRI K.N. BALAGOPAL (Kerala): Sir, I have one point. In respect of inter-linking of rivers, the federal character is to be protected and the right of the State is to be protected. I am not pressing it, but that is the issue.

Amendments (Nos. 252 to 258) were, by leave, withdrawn.

MR. CHAIRMAN: I shall now put the motion to vote. The question is:

“That an Address be presented to the President in the following terms—

‘That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on June 9, 2014.’ ”

The motion was adopted.

VALEDICTORY REMARKS

MR. CHAIRMAN: Hon. Members, we come to the close of the 231st Session of the Rajya Sabha, which commenced on the 9th of June, 2014. The three-day Session began with the President’s Address to both Houses of Parliament, which was discussed in the form of Motion of Thanks spread over two days. More than 40 Members participated in the debate and the discussions lasted for about 12 hours. I commend the Members for the constructive manner in which they participated in the discussions.

We welcomed 54 newly elected or re-elected Members and one nominated Member to the House in this Session. The Prime Minister and his Council of Ministers were also introduced to the House.

Obituary references were made to the passing away of a Union Cabinet Minister, one sitting and six former Members of this House. A reference was also made to

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the tragic incident of drowning of students of an Engineering College in Hyderabad in river Beas in Mandi District of Himachal Pradesh.

I have asked the Secretary-General to make available the statistical information relating to this Session.

I thank the Leader of the House, the Leader of the Opposition, the Leaders of various Parties and Groups, and all the Members for the cooperation extended by them that enabled the smooth conduct of the proceedings of the House.

I also thank the Deputy Chairman and officers and staff of the Secretariat for their help and cooperation.

THE NATIONAL SONG

(The National Song, “Vande Mataram”, was then played.)

MR. CHAIRMAN: The House stands adjourned *sine die*.

The House then adjourned *sine die* at one minute
past seven of the clock.